

ITEM NO.51

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016
RAM KISHORE & ANR. Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and interim relief and
office report)

Date : 07/12/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.Amaresh Kumar,Adv.
 Mr. Prem Sunder Jha,Adv.

For Respondent(s)

Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Service of notice is complete on the respondent Nos.1-3 and 5

but no one has entered appearance on their behalf.

Four weeks time as last chance is given to the respondent No.4

to file the counter affidavit. List the matter before the Hon'ble
Court as per rules after expiry of four weeks.

(M V RAMESH)
Registrar

SB